

Declaration of Assets and Liabilities

Year 2025

I, SUNIL KUMAR, son/daughter/wife of SHITAL RAM,
aged 39 years, belonging to BIHAR VIDHAN SABHA, PATNA
service and presently working as DRIVER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 3 Etc. Name
(i)	Cash	4000/-	KOMAL KUMAR	YURAJ	KUNAL UANDHI	KUMAR LAURAV
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. BANK P.N.B. BANK BANDHAN BANK	S.B.I. BANK P.N.B. BANK POST OFFICE	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 23630/- SIX MONTH P.L.I. 4128 MONTH				
(v)	Motor Vehicles (details of make, etc.)	SUPRO MINI VAN MOTER CYCLE	NIL	CYCLE	CYCLE	NIL
(vi)	Jewellery (give details of weight and value)	1 gm GOLD	2.5 gm GOLD 500 gm SILVER	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse-Name(S)	Dependant-1-Name	Dependant-2-Name	Dependant-3-Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	31/9/2025	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	अभिमाजित आवास	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on - - - - -
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial Institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DXIPK 8550B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

110194242866

Gender :-

M (M/F)

Date of Birth :-

02/05/1986 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BALS SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Sunil Kumar

Name of Employee: ... SUNIL KUMAR

Designation: ... DRIVER

Department: ... Bihar Legislative Assembly

Place: ... Patna

Date: ... 17.02.2025

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Sl. No.	Description	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI	Rs.6,50,000/-
	(ii) Loans from Financial Institutions	Nil	Nil
	(iii) Government Dues :- (a) Dues to departments dealing with Government accommodation.	Nil	Nil
	(b) Dues to departments dealing with supply of water.	Nil	Nil
	(c) Dues to departments dealing with supply of electricity.	Nil	Nil
	(d) Dues to departments dealing with telephones.	Nil	Nil
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	PAN NO. – FETPK3993A	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].	Nil	Nil
	(iii) Sales Tax [Only in case of property business].	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Details

G.P.F./C.P.F./PRAN No. :- 110104242865

Gender :- ☒ M (M/F)

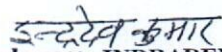
Date of Birth :- 03/01/1987 (DD/MM/YYYY)

Class/Group :- ☒ C (A/B/C)

Cadre :- B L A S SERVICE

Home District :- KHAGARIA

I, hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- 
Name of Employee:- INDRADEV KUMAR
Designation :- DRIVER
Department :- Bihar VIDHAN SABHA

Place :- PATNA

Date :-/...../2025

Note :- Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer types (single side) in prescribed format.